

Renew on the working of and Annual Report of Telecommunication consultants India Ltd., New Delhi for 1990-91

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P.V. RANGAYYA NAIDU): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) Review by the Government on the working of the Telecommunications consultants India Limited, New Delhi, for the year 1990-91.
- (2) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 1990-91 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT. 906/91]

Newsprint Allocation Policy for the licensing year 1991-92

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): I beg to lay on the Table a copy of the Newsprint Allocation Policy (Hindi and English versions) for the licensing year 1991-92 published in Notification No. 601/4/91-NP-I, in Gazette of India dated the 4th October, 1991. [Placed in Library See No. LT. 907/91]

12.33 hrs.

MATTERS UNDER RULE 377

[MR. DEPUTY SPEAKER *in the Chair*]

- (I) **Need to extend Indian Airlines Services upto Shillong.**

[*English*]

SHRI PETER G. MARBANIANG (Shillong): Sir, I would like to raise an important matter of public importance under Rule 377.

Shillong Airport in Meghalaya was commissioned in 1975 and it is being utilised by Vayudoot Service connecting Shillong and Calcutta via Guwahati. However, Vayudoot Service is very irregular and has caused immense difficulties to the travelling passengers. In October 1988, the Ministry of Civil Aviation had assured that Shillong would be linked with Delhi and Calcutta by Indian Airlines. This assurance has not been fulfilled till date. I urge upon the Government to extend the services of Indian Airlines to Shillong Airport which would also give a boost to tourism in Meghalaya.

- (II) **Need to allot vacant forest land to refugees living in Puranpur Tehsil, Pilibhit, Uttar Pradesh**

[*Translation*]

DR. P.R. GANGWAR (Pilibhit): Mr. Deputy Speaker, Sir, northern area of Puranpur Tehsil in my constituency, Pilibhit, is surrounded by river Sharda, Sharda Nagar and forests. Bengali refugees who came from Bengal have been residing in this area since 1950. These displaced Bengalis are finding it difficult to earn their livelihood due to the rapid flow and soil erosion caused by river Sharda. The Forest Department forcibly